

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No. Estt/HC/2016/ 215

Date: 16.05.16

In relaxation of the condition of notice period prescribed under rule 23-A of the Rajasthan Service Rules, the resignation tendered by Shri Mohit Kumar S/o Shri Narinder Kumar, Probationer-Trainee Junior Personal Assistant , Rajasthan High Court, Jodhpur, is hereby accepted with effect from 03.05.2016(A.N.)

BY ORDER


REGISTRAR (ADMN.)

No.I/A(iii)(a)(1)04/2013/1015

Date : 16.05.16

Copy forwarded to the following for information and necessary action;

1. The Registrar (Admn./Class.), Rajasthan High Court, Jodhpur .
2. Concerned Sr./Dy. Registrars, Rajasthan High Court, Jodhpur.
3. Senior Librarian, Rajasthan High Court, Jodhpur.
4. Confidential Branch, Rajasthan High Court, Jodhpur.
5. LeaveClerk/Bill Clerk/ Cashier, Rajasthan High Court, Jodhpur.
6. Concerned Shri Mohit Kumar S/o Shri Narinder Kumar, H.No.124, Ward No.4, Ram Gali, Near Chhota Bazar, Thanesar, Kurukshetra, Haryana - 136118.
7. Personal file.


REGISTRAR (ADMN.)